

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Notification


No:-357/LP

Dated: 03.12.2020

Hon'ble Full Court has been pleased to designate the below named Advocates as "**Senior Advocate**", subject to furnishing of undertaking in terms of Rule (4) of the Criteria for Designating Senior Advocates, 2018:

1. Shri Abhinav Sharma
2. Shri Anil Bhan
3. Shri Abdul Majid Dar
4. Shri Bimal Roy Jad
5. Shri Chander Mohan Koul
6. Shri Gagan Basotra
7. Shri Javed Ahmad Kawoosa
8. Shri Mir Syed Latif
09. Shri Mohammad Altaf
10. Shri Mohammad Yousaf Bhat
11. Shri Mohsin-ul-Showkat Qadri
12. Smt. Moksha Khajuria Kazmi
13. Shri Nazir Ahmad Beigh
14. Shri Nissar Hussain Shah
15. Shri Om Parkash Thakur
16. Shri Poshker Nath Goja
17. Shri Pranav Kohli
18. Shri Rahul Bharti
19. Shri Rahul Pant
20. Shri Rajiv Jain
21. Shri Rohit Kapoor
22. Mrs. Seema Khajooria Shekher
23. Shri Showkat Ahmad Makroo
24. Shri Syed Faisal Qadri
25. Shri Vikram Sharma
26. Shri Wasim Sadiq Nargal

By Order


(Jawad Ahmed)
Registrar General

No: 18326-374/LP

Dated: 03.12.2020

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
3. Advocate General, UT of Jammu & Kashmir and UT of Ladakh.
4. Secretary, Bar Council of India, New Delhi.

5. President Bar Association, Jammu/ Srinagar
..... for information.
6. Registrar Vigilance, High Court of J&K, Jammu
7. Registrar Computers, High Court of J&K, Jammu
8. Registrar Rules, High Court of J&K, Jammu
9. Registrar Judicial, High Court of J&K, Jammu/Srinagar
10. Registrar Administration, High Court of J&K, Main Wing, Jammu.
....for information.
11. CPC e-Courts High Court of J&K Jammu for uploading on the official
website.
12. Concerned Advocates _____
..... for information and compliance.


Registrar General